NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1472/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES:

Farouk Sodagar Darvesh & Company Pvt. Ltd.

V/s.

Shree Ram Urban Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Advocal for

Athirib Transal

Acorporate

Roban Rajundhalesha For corporate

Apr Public Suchramani

also finite vair

ORDER

CP No.1472/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 18.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)